

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/763/2024**

**PETITION NUMBER : CP/IBC/109/2023**

**NAME OF THE APPLICANT : Mahdu Desikan (IRP) (K C Mohanan)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 99 of IBC, 2016**  
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**ORDER**

None for the Applicant. None for the Respondent.

List the Application for hearing on **27.08.2024**.

**Sd/-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk